

**Regarding need to ensure mandatory construction of service lanes along all the highways-Laid**

**SHRI RAJIV PRATAP RUDY (SARAN):** I wish to draw the attention of the Government to the critical issue of road safety caused by the absence of service lanes and rampant illegal encroachments along National and State Highways. The lack of service lanes forces pedestrians, cyclists, and slower vehicles onto high-speed main carriageways, thereby increasing accidents. Illegal encroachments further narrow the roads, obstruct traffic, and endanger lives. Temporary encroachments often become permanent hampering road expansion and maintenance while worsening congestion. I urge the Government to mandate service lanes along all highways, conduct regular inspections and swiftly remove encroachments from the ROW, impose strict penalties to deter violations, make District Magistrates responsible for implementing the Control of National Highways (Land and Traffic) Act, 2002, under the Commissioner's supervision, establish clear SOPs for all highway management authorities and allocate specific ROW areas for establishments with dedicated service lanes to ensure traffic flow.

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*The Lok Sabha then adjourned till Eleven of the Clock*

*on Tuesday, December 03, 2024/ Agrahayana 12, 1946 (Saka)*

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Introduced with the recommendation of the President